

National Company Law Tribunal

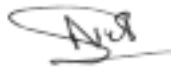
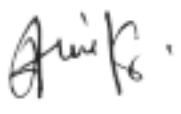
Allahabad Bench

CP NO. 9/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

NAME OF THE COMPANY: Vijay Construction (India) Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	NAVANEET KR. SHUKLA on behalf of Mr. Navneet Kohli	Mr. Navneet Kohli	Counsel for Respondent	
2.	Anil Kumar	PCS	Proxy for Pet. Counsel.	

C.P. No. 9(ND)/2015

Shri Anil Kumar, PCS proxy for petitioner Saurabh Kalia. Shri Navneet Kumar Shukla for Respondent.

Since this Bench may not be available for further hearing.

Hence, the matter be listed on 19th March, 2018.

Date: 19/02/2018

Typed by
Jyoti
(Stenographer)

— Sd —

**H.P. Chaturvedi,
Member(Judicial)**